#### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 61 OF 2016 & IA NO. 153 OF 2016

## Dated: 22<sup>nd</sup> March, 2018

Present:	Hon'ble Mr. I. J. Kapoor, Technical Member
	Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Odisha Power Transmission C Vs. M/s Jindal Stainless Ltd. & An	Appellant(s) Respondent(s)		
Counsel for the Appellant(s)	:	Mr. R.K. Mehta Ms. Himanshi Andle	У
Counsel for the Respondent(s) :		Mr. R.K. Jain Mr. R.K. Sharma fo	r R-1
		Mr. Rutwik Panda Ms. Anshu Malik fo	r R-2

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member